

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Vineet Subramani	for R1 - R2	
2. T-K-Bhaskar Keerthi Krishna Shwetha V. Priyadarshini	Counsel for Petitioners	

ORDER

Heard the Applicant, Shri T K Bhaskar, in CA 39/2016 and Shri Vineet Subramani, counsel for R1 & R2 regarding technical objections to the contempt application filed by R1 & R2 in the CA. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)